

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF BHOPAL ZONAL BENCH**

Date :30<sup>th</sup>October, 2018  
Time :02.00 P.M.

**HON'BLE MR. JUSTICE ADARSH KUMAR GOEL  
CHAIRPERSON**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL  
EXPERT MEMBER**

**(THROUGH VIDEO CONFERENCING)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>M. A. No. 1550/2018 IN</b> Original Application No. 06/2018 (CZ)	Manoj Kumar Malviya&Anr. Vs. State of Madhya Pradesh &Anr.	Mr. PulkitGodha& Mr. Aagney Sail, Adv. for Applicant
<b>FOR HEARING</b>			
2.	Appeal No. 07/2016 (CZ)  <b>WITH</b>	LaxmiChouhan Vs. Union of India &Ors.	Mr. Saurab Sharma, Adv. for Appellant  Mr. Om Shankar Shrivastava, Adv.
3.	Appeal No. 233/2018 (M.A. No. 1458/2018 & M.A. No. 1459/2018)	LaxmiChouhan Vs. Union of India &Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Om Shankar Shrivastava, Adv.

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**